

RECORDS OF JAIL AT PORT BLAIR

*215. SHRI KRISHAN DUTT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that all the records of the historic jail at Port Blair in the Andamans were destroyed when the Islands were bombed by the Japanese in 1942; and

(b) if so, whether Government have any proposal under consideration to re-construct the history of the jail?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): All the records of the Administration including those of the historic jail were destroyed during the period of the Japanese occupation of the Islands between March 1942 and October, 1945.

Some names and other particulars of the political prisoners who were imprisoned in the Cellular jail have been collected and it is proposed to put up a plaque with their names on the Central tower for the jail to serve as a memorial.

SHRI KRISHAN DUTT: May I know, Sir, who were the heroes of the national freedom struggle who were imprisoned in that jail during the freedom movement days?

SHRI L. N. MISHRA: It is a long list but I can give a few names. These are Shri V. D. Savarkar, Shri G. D. Savarkar and a number of other names, about thirty or forty.

श्री बिमलकुमार मन्नालालजी चौरड़िया :
यदि यह सूची लम्बी है तो टेबिल पर रखवाने का कष्ट करें।

MR. CHAIRMAN: The hon. Member says that if the list is a long one, will you lay it on the Table of the House.

SHRI L. N. MISHRA: Yes, Sir.

MR. CHAIRMAN: It will be laid on the Table of the House.

SHRI BHUPESH GUPTA: May I know, Sir, whether the hon. Minister

is aware that the Vice-President of India visited the Port Blair jail and made enquiries about the patriots who suffered imprisonment there and whether, following that visit, the Government made enquiries on its own from various sources in order to compile a list of those who spent their time in the jail and whether they have taken necessary steps in order to commemorate them in a proper way?

SHRI L. N. MISHRA: Yes, Sir, you in the capacity of the Vice-President of India visited the island which has helped the Government, and the Home Ministry has written to the Chief Ministers asking for the particulars of the people who were sent to the Andamans. So far we have received lists from four States giving names of 310 patriots who were there. We are expecting replies from the other States.

DR. NIHAR RANJAN RAY: May I know, Sir, whether it is not a fact that copies of most of the judgments that were traced in the Port Blair jail are available in the National Archives? Personally I have consulted some of them.

SHRI L. N. MISHRA: They must be there.

SHRI A. M. TARIQ: May I know, Sir, whether the Government is aware of the fact that some of the prisoners in the jail there have written some private diaries. Some of them have already been published in Pakistan. May I know, Sir, whether the Home Minister has taken notice of it?

SHRI L. N. MISHRA: I am not aware of it. I take the information.

SHRI BHUPESH GUPTA: Sir, even when they were in the jail there some very notable struggles took place by way of hunger strikes and so on, and they fought the authorities there. They are contained in the records.

That may or may not have been apparent. May I know, Sir, what steps have the Government taken to reconstruct the story of the heroic strikes inside the jail by patriots under the British Government?

SHRI SYED AHMAD: Sir, the time is over.

MR. CHAIRMAN: It is my business. Thank you. The question hour is over.

SHRI BHUPESH GUPTA: He should not usurp your powers.

SHRI SYED AHMAD: I appealed to you, Sir, not to him.

MR. CHAIRMAN: For once you are very helpful.

WRITTEN ANSWERS TO QUESTIONS

REPORT OF THE PHYSICAL EDUCATION COMMITTEE

*202. SHR DEOKINANDAN NARAYAN: Will the Minister of Education be pleased to state what action Government intend to take on the recommendations contained in the report of the Physical Education Committee appointed under the Chairmanship of Dr. Kunzru?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): The Government have accepted the main recommendation of the Kunzru Committee, namely, the introduction of an Integrated Programme at the school stage. A syllabus has accordingly been prepared by a Committee of Experts as recommended by the Kunzru Committee, and administrative arrangements for integrating programmes under Physical Education, NDS and

ACC are being worked out. Other recommendations are under consideration.

PATROLLING OF TRIBAL AREAS OF BIHAR BY AIR

*208. SHRI M. C. SHAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have under consideration a proposal for the patrolling of the hilly tribal areas of Bihar by air; and

(b) if so, whether the State Government has been consulted in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) No Sir.

(b) Does not arise.

DETERIORATION IN LABOUR RELATIONS IN PUBLIC SECTOR UNDERTAKINGS

*209. SHRI R. S. KHANDEKAR: Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

(a) whether it is a fact that there is a growing deterioration in labour relations in Public Sector undertakings particularly at Bhopal, Bhilai and Rourkela; and

(b) if so, what are the reasons thereof and what action is being taken to ameliorate the situation?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): (a) and (b) A statement is placed on the Table of the House.

STATEMENT

At present the labour relations in the various steel plants are normal. The same, however, could not be said about the Heavy Electricals Limited, Bhopal where the relations between